

**HP STATE POLLUTION CONTROL BOARD,  
BELOW BCS, PHASE-III, NEW SHIMLA**

No. PCB/OA No. 442/2019/-

24978

Dated:- 22-11-2019

From: The Member Secretary

To

✓  
The Registrar General.

Hon'ble National Green Tribunal

Faridkot House, Copernicus Marg, Near India Gate, New Delhi .

Delhi 110001.

**Subject:- Original Application No. 442/2019 titled Residents General Public at Sheikhpur Panchayat, Bain Attrain Village V/s State of HP & ors. pending before the Hon'ble NGT.**

Sir,

Kindly refer to order dated 31-07-2019 passed by Hon'ble National Green Tribunal in the afore-cited matter wherein following directions has been passed:-

*".....Grievance in this letter, which has been treated as an application, is that M/s ID Sood Ispat factory is being illegally operated at Kandrori, District Kangra, Himachal Pradesh and polluting the ground water with fine iron particles. The fine iron particles are spread in the atmosphere causing air pollution in the area. Photographs have been annexed in support of the alleged allegation.*

*Let the Himachal Pradesh Pollution Control Board (HPPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter....."*

In this connection, it is submitted that in compliance to afore-cited directions, the unit was inspected by the Assistant Environmental Engineer, Regional Office, HPSPCB, Dharamshala on 24-10-2019. As per report received from the Regional Office, Dharamshala the unit has obtained consent of the Board which is valid upto 31-3-2020. Reportedly, earlier the unit has installed pollution control devices such as bag house filters with dust collector followed by wet scrubber and stack of adequate height. The unit also upgraded its existing pollution control devices and installed the new fume extraction system for the induction furnace which has now been made operational. The monitoring results of the stack emissions have been found within the prescribed standards. There is no effluent generation from the said unit. However the samples has been taken from the different borewells in the area including borewell of M/s ID Sood Ispat Pvt Ltd. located within industry premises. The results of these samples were found within the prescribed limits.

Copy of inspection report received from the concerned Regional Office, Dharamshala is enclosed herewith which may kindly be taken / placed on record please.

(Encl: as above)



Yours faithfully

  
Aditya Negi. (IAS)  
Member Secretary  
HPSPCB, Shimla-9

-Regd Post-

## H.P. STATE POLLUTION CONTROL BOARD



"Him Parivesh Bhawan", Regional Office Dharamshala  
Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057  
Phone No. 01892-222628

Website: <http://hppcb.nic.in>

e-mail: [pcbroyassur@gmail.com](mailto:pcbroyassur@gmail.com)

No: PCB/ID Sood Ispat RO(D/sala)/2019- 3422

Dated: 15/11/19

To

✓ The Member Secretary,  
HP State Pollution Control Board,  
Him Parivesh Bhawan, Phase-III,  
New Shimla-09 (H.P.)

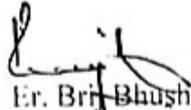
**Subject: Regarding OA No. 442/2019 titled General Public at Sheikhpur Panchayat,  
Bain Attrain village V/s State of HP Pending before the Hon'ble NGT Delhi.**

Sir,

Kindly refer to your office letter no.: PCB-(DL-267) OA No. 442/2019-22853,  
dated: 23/10/2019 on the subject matter cited above. In this regard as directed the site was  
inspected by AEE on dated: 24/10/2019 and the detailed inspection report is enclosed as  
Annexure-I.

This is submitted for favor of your kind information and necessary action please.

Yours faithfully,

  
Er. Brij Bhushan  
Environmental Engineer

-Recd Post-

Inspection Report of M/s I.D. Sood Ispat Private Limited, VPO Kandrori, Tehsil Indora, District Kangra H.P. in reference to OA No. 442/2019 titled General Public at Sheikhpur Panchayat, Bain Attrain village V/s State of HP Pending before the Hon'ble NGT Delhi.

The Hon'ble NGT has passed the following directions in the matter:

*".....Grievance in this letter, which has been treated as an application, is that M/s ID Sood Ispat factory is being illegally operated at Kandrori, District Kangra, Himachal Pradesh and polluting the ground water with fine iron particles. The fine iron particles are spread in the atmosphere causing air pollution in the area*

*Let the Himachal Pradesh Pollution Control Board (HPPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)....."*

In this regard the unit in the name and style of M/s I.D. Sood Ispat Private Limited, VPO Kandrori, Tehsil Indora, District Kangra H.P. was inspected by the undersigned on dated: 24/10/2019. The unit was established in the year 2007 and Consent to Establish was granted by the head office vide letter no. 28010-14, dated: 19/2/2007. The said unit came into operation in the year 2009 for which the Consent to Operate was granted by the head office vide letter no. 27982-88, dated: 31/3/2009. The pollution control devices provided by the unit since then were bag house filters with dust collector followed by wet scrubber and stack of adequate height. Keeping in view the continuous and multiple complaints against the unit w.r.t Air Pollution, the unit was directed to upgrade its existing Pollution control devices as per the best available technology. In this regard, the unit has now completely changed its existing APCD's and installed the new fume extraction system for the induction furnace which has now been made operational. The same was found operational during the inspection. The unit has also submitted the copy of self monitoring test reports of Ambient Air Quality Monitoring, Stack Emission analysis of the furnace and DG set and results of the same have been found within prescribed standards. The stack monitoring was also conducted by this office and the analysis results of the Stack Emission reported vide report no. 138, dated: 27/8/2019 (copy enclosed) are within the prescribed standards.

In reference to the ground water pollution three number samples of raw water from the different borewells in the area have been collected and have been sent to the laboratory for analysis. Out of these three, one sample have been collected from the borewell of M/s I.D. Sood Ispat Private Limited within the industry premises. There is no effluent generation from the unit. For the domestic waste water they have provided the Septic Tank.

Further the consent of the unit is valid upto 31/3/2020. The unit had also applied for the expansion for the additional cost incurred for the addition/replacement of Pollution Control Devices, application for which is under process. The application of expansion of the unit was also approved in the HP State Level Single Window Clearance and Monitoring Authority.

This submitted for favor of your kind information please.

*Varun Gupta*  
14/11/19  
Fr. Varun Gupta  
Asstt. Environmental Engineer



H.P. STATE POLLUTION CONTROL BOARD  
"Him Parivesh Bhawan", Regional Office Dharamshala,  
Near GSSS, Dari, Tehsil Dharamshala, Distt.-Kangra (H.P.), PIN 176057  
Phone No. 01892-222628

Website: <http://hppcb.nic.in>

e-mail: [pebrojassur@gmail.com](mailto:pebrojassur@gmail.com)

No: PCB/ID Sood File /RO (D/sala)/19-3438

Dated: 19/01/19

To

✓ The Member Secretary,  
H.P. State Pollution Control Board,  
Him Parivesh, Phase-III,  
New Shimla-09

Subject: Regarding OA No. 442/2019 titled General Public at Sheikhipur Panchayat,  
Bain Attrain Village V/s State of HP pending before the Hon'ble NGT Delhi.

Sir,

In continuation to this office letter No: PCB/ID Sood Ispat/ RO(D/Sala)/2019-3422 dated: 15/11/2019, please find enclosed herewith the results of three number of raw drinking water samples collected from Sheikhipur Panchayat. The reports have been received from Sr. Scientific Officer, Regional Laboratory Dharamshala vide report no: 1478, dated: 14/11/2019 (copy enclosed) which were found with the prescribed standards as per Drinking Water Specification: IS: 10500, 1992.

This is submitted for favour of your kind information and further necessary please.

Encls: A/A

Yours faithfully,

Er. Varun Gupta

Assistant Environmental Engineer  
HPSPCB Dharamshala.



**H.P.STATE POLLUTION CONTROL BOARD**  
*Regional Laboratory, Him Parivesh Bhawan, Near GSSS, Dari, Dharamshala*  
*Distt. Kangra (H.P)176057. Phone 01892-222478*

Website: <http://hppcb.nic.in>

e-mail: [pcblabjassur@gmail.com](mailto:pcblabjassur@gmail.com)

No:-HPSPCB/ Lab(D)/EE D/shala Vol-IV (53)/ 2014- 1478

Dated:- 14/11/19

To  
 ✓ The Environmental Engineer,  
 H.P. State Pollution Control Board,  
 Regional Office Dharmshala, Distt. Dharmshala H. P.

Subject:- Sample of Water/ Waste Water/Sewage/Air for Analysis.

Sir,

This is in reference to your letters no PCB/RO/D/sala/Sampling/19- dated 25/10/2019 vide which the water samples collected on 24.10.2019 were sent to Regional lab. Dharamshala for analysis. In this regard the analysis results compiled vide report nos. 939-941- dated 14/11/2019 are enclosed herewith for your reference please.

Thanking you.

Yours faithfully,

Encl.: As above.

Sr. Scientific Officer

*Handwritten notes:*  
 P  
 EE  
 AEE  
 JH  
 DSO / Clerk  
 16/11/19  
 Mr. Exe-  
 16/11/19  
 AEE / DSO  
 16/11/19  
 2154  
 16/11/19

Sr. No.	Report no.	Name of Sampling location	Time	Date of collection	pH	F.C. MPN /100ml	T.C. MPN /100ml	NO <sub>3</sub> -N mg/l	NH <sub>4</sub> <sup>+</sup> -N mg/l	TDS mg/l	Total Hardness mg/l	F mg/l	Boron mg/l	CN (Cyanide)	Phenol
1	939	Raw Drinking water from Borewell of the Unit (ID Sood Ispat (P) Ltd, Kandrori)	1.40 pm	24.10.2019	7.26	< 1.8	< 1.8	ND	Nil	175.0	128.0	0.09	ND	ND	ND
2	940	Raw Drinking water from Borewell of the Temple Shri Badri Vishal Temple Bian	2.00 pm	24.10.2019	7.58	< 1.8	< 1.8	ND	Nil	204.0	156.0	0.01	ND	ND	ND
3	941	Raw Drinking water from Borewell of the PWD Rest House Kandrori	2.15 pm	24.10.2019	7.56	< 1.8	< 1.8	ND	Nil	238.0	188.0	0.01	ND	ND	ND

\* ND - Not Detected

(11)

Sulphide	Cl <sup>-</sup> mg/l	SO <sub>4</sub> <sup>-</sup> mg/l	T. Alkali- nity mg/l	Ca <sup>++</sup> mg/l	Mg <sup>++</sup> mg/l	Turbid- ity NTU	Pb	Ni	As	Fe	Cu	Zn	Mn	T.Cr	Cd	Hg	Al
NIL	7.1	3.2	245.0	38.50	7.81	Nil	ND	ND	ND	ND	ND	0.061	0.063	ND	ND	ND	ND
NIL	9.94	4.41	275.0	48.12	8.78	Nil	ND	ND	ND	ND	ND	0.055	0.059	ND	ND	ND	ND
NIL	8.52	16.82	305.0	60.15	9.27	Nil	ND	ND	ND	ND	ND	0.055	0.063	ND	ND	ND	ND

\* ND - Not Detected

*[Signature]*  
State Board Analyst